market?

that.

Re. Need to ban liquor and cigarettee

RE: NEED TO BAN LIQUOR AND CIGARETTE ADVERTISEMENTS ON DOORDARSHAN

SHRI DINESHBHAI TRIVEDI (Guarat): Madam, I rise with agony and concern. Madam, the agony is cause there seems to be two Indiasone is the real India which lives in ural areas and which consists of more 75-85 per cent of poor people nd the other India which is a makeelieve India which consists of people who would like to pay only lip-service. Madam, the cause of concern is the iew kind of ethos which we are tryng to bring forth in terms of advansing the sale and consumption of iijuor and cigarettes through advertisements. Madam, I was quite surrised to see that while we are cele-rating the 125th anniversary of Malatma Gandhi, at the same time, we ire trying to project consumption of iquor even through Doordarshan (Interuptions).. Madam, history is being recreated. It was in 1921, in he Mellore district there was a morement along with the freedom movenent on prohibition. We have seen ight from Karnataka, Andhra Pralesh, Rajasthan to Orissa, everywhere is a revolution against consumption of liquor and for total prohibition. In the Audhra Pradesh dections, the main item on the agenla was prohibition and people have roted them to power with a thuming majority. Madam, in a demoracy we can't and should not go igainst the will and wishes of the Yesterday, Jayanth; Nata. ajanji raised the question of rape and ill that. The worst sufferers are the vomen. I om sure, the entire House will join me when I plead with the Bovernment that if you can't impose otal prohibition in the country, would ask a question, yes, there has been an argument, if you impose prolibition, what happens to the revenue 'In the same argument, drugs would earn you much more money. Why don't 70u rationalise and open the drug

No, you don't want to do You just want to ape western countries. I plead, in this 125th year of the birth anniversary of Maha-

tma Gandhi, that the country should adopt the real Gandhian philosophy of prohibition. To begin with, total ban on cigarettes and liquor advertisements should be imposed to save our women, our households and to retain our philo-

sophy and culture. Thank you, Madam.

श्री मोहम्मद सलीम : (पश्चिमी बंगाल) : मैडम, मैं त्रिवेदी जी से रहमत हं। मैं यह कहना चाहता हु कि हमारे दूरदर्शन में ... (व्यवधान) .. एक मिनट, प्लीज। हमारे दुरदर्शन में डायरेक्टर स्पेशल, ग्राफीसरस चायस, डिप्लोमेट ग्रौर एरिस्टोऋेट का कैसे ब्रा रहा है, जो कि कानून में नहीं है। (ध्यवधान)

उपसभापति : यह मसला ऐसा नहीं है Individually we should कि इस पर support. Everybody supports it. Nobody wants that all should drink liquor and the Government should take care it

SHRI S. JAIPAL REDDY: Madam, may I raise my issue?

प्रो० विजय कुमार मल्होत्राः (दिल्ली)ः पहले तो एसोसिएट पर भाषण दिलाना वद करें श्राप । . . (व्यवधान) . . .

SHRI S. JAJPAL REDDY: Madam. may I raise the issue relating to cugar import?

श्री एस० एस० अहल्वालिया (बिहार): मैडम, यह कोई साधारण विषय नहीं है, साधारण समझा जाता मैडम, दरदर्शन ग्रीर यह जो हमारे देश के जितने मीडिया हैं, सबमें बहत बड़ी-बड़ी एडवर्टाइजमेंट एलाऊ की गई है ग्रौर इससे लिकर ग्रौर स्मोकिंग पर कोई रोक नहीं लग रही ।(व्यवद्यान)

मैंडम, हमने पिछले दिनों केवल टी॰ वी॰ नेटवर्क बिल पास किया है और यह जो जी-टीवी, स्टार टीवी, बी॰बी॰सी॰ और जैन टीवी के कार्यक्रम हमारे घर घर में पहुंच रहे हैं और उसक माध्यम से शराव सेवन और तम्बाकू सेवन पर तरह तरह की बात आ रही है। इस पर रोक लगनी चाहिए। ... (व्यवधान)...

विपक्ष के नेता (श्री सिकन्दर बख्त) : मैडम, यह विल्कुल ठीक नहीं है । ... (व्यवधान)...यह क्या बात है ?

وری ماندر بیزت: دیدم به بالکل فیک ناین بدر ... «درافات اً... بدکیا بات به

SHRI S. S. AHLUWALIA: I am not blocking you. But, I am associating with him... (Interruptions) .. मैडम, मेरा कहना यह है कि जो अभी केबल टी॰वी॰ पर बिल पास किया गया है उसके तहत इस पर रोक लगनी चाहिए। ... (व्यवधान)

THE DEPUTY CHAIRMAN: Mr. Ahluwalia , yesterday the Bill was passed in this House.

ग्रभी ग्राप लोग खामोश रहेंगे या नहीं ? ... (व्यवधान) ...

नहां ! ...(व्यवधान)... The Bill has already been passed.

श्री एस० एस० अहलुबालिया : मैडम, यह बात नहीं है, मेरे कहने का मतलब यह है कि उस पर रोक कैसे लगे, इस पर सदन को विचार करने की जरुरत है। तम्बाकू सेवन की ग्रीर शराब सेवन की बात कहां उठ रही है ? (व्यवधान)

SHRI S. JAIPAL REDDY: Madam, may I raise my issue?

THE DEPUTY CHAIRMAN: Yes, I have called your name.

RE: GYAN PRAKASH COMMITTEE REPORT ON IMPORT OF SUGAR

†[]Transliteration in Arabic Script.

SHRI S. JAIPAL REDDY: (Andhra Pradesh): Madam, this is the third Session in succession during which we are being obliged to refer to the question of swindling and bungling in volved in the import of sugar this When we first raised it we were under the impression that matter was being looked into by the Public Accounts Committee. that, the Session adjourned, the Public Accounts Committee was prevented from proceeding an inquiry into the sugar scandal. Before the Budget Session, the Govenment announced an inquiry by Mr. Gyan Prakash awkward manner. At hurried and that stage we protested against the inquiry. We said that Mr. Prakash was a retired C&AG and was constitutionally entitled quire into anything at all. What was more, we pointed out at time that Mr. Gyan Prakash was morally not qualified to look into it because he was Chairman of a company which received a sugar-mill li-Even so, the Government cence. proceeded with this very awkward form of an inquiry and the Government gave us to understand that this Committee report would eventually, be made public, made available to the Parliament and the Parliament could The Committee, headed discuss it. by Mr. Gyan Prakash, submitted its report two months back which been languishing with the Government for the last two months. And, today, we learn that the Cabinet Secretary, Mr. Surendra Singh, will be looking into it as a head of another committee. This is an outrageous development, apart from being a comical affair.

Madam, in the last Session, when we dicussed the question, I had pointed out that the 1994 sugar scandal was, in fact, a replication of the modus operandi adopted in 1989 expect that the scale of operation was magnified. To support this contention, I